

1	2	3	4	5	6
3.	Improvement to Storm Water Drains in the Eastern Basin of Chennai City	44,407.00	15,542.45	January, 2012	January, 2014
4.	Improvement to Micro and Macro Drainage system in the Southern Basin of Chennai City	29,897.57	10,464.15	January, 2012	June, 2013

The projects are at various stages of implementation and the State Government has reported that the main reasons for slow progress of implementation is on account of land acquisition, traffic permission in day time, fresh tendering, encroachment etc.

Purchase of buses under JNNURM scheme for Patna

766. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is fact that advisory committee has sanctioned for purchase of 100 buses for local transport in Patna City under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme;

(b) if so, the reason why the same is not implemented so far; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir. The Central Sanctioning and Monitoring Committee sanctioned purchase of 100 buses for urban transport for Patna City under JNNURM.

(b) and (c) Under the second stimulus package announced by the Government of India in January, 2009, Cities including Patna as a one-time measure have been provided financial assistance under the scheme for providing central financial assistance in the form of grant for procurement of buses for urban transport under

Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Under this project, Patna was sanctioned 100 buses with the total project cost of Rs.39.90 crore (estimated). The Government of India share i.e. Additional Central Assistance (ACA) is 19.95 crore. 1st instalment i.e. 50% of the ACA amounting to Rs.9.97 crore has been released so far. State Government of Bihar has so far not purchased a single bus despite several reminders/follow-ups at highest level with the State Government.

**Proposal of funds for infrastructure projects
of Bengaluru**

767. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of proposals for infrastructure projects submitted by Karnataka for Bengaluru under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) that have been approved and funds released during the last four year, year-wise and project-wise;

(b) the number of proposals which are pending clearance by Government as on date, project-wise and the reasons for non-clearance of the projects; and

(c) the present status of the proposals approved under (a) by Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Thirty Eight (38) projects have been approved for the Mission City Bengaluru under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the State of Karnataka. Details of Additional Central Assistance (ACA) released during the last four years, year-wise and project-wise is given in the Statement (See below).

(b) The mission has completed its normal tenure of 7 years on 31.03.2012 and the Government has extended the period for 2 years i.e. upto 31.03.2014 for completion of on going projects and reforms only. It has no mandate to sanction fresh projects during the extended period.

(c) Twenty Three (23) projects of Bengaluru have been reported physically complete and remaining are at various stages, of implementation.